

Dated; Rampur Bushahr, the th January, 2018.

Office Order.

It is notified that during the period of ensuing winter vacations w. e. f. 22.1.2018 to 17.2.2018, criminal cases (regular) and urgent nature of civil matters shall be taken up for hearing by the Judicial Officers, on duty at their respective headquarters as detailed below:-

Sr. No.	Name of the Judicial Officer	Period of duty	Period of leave	Name of the Court whose urgent work will be looked after by the Judicial Officer during leave period.
1.	Sh. P.S. Samyal, District and Sessions Judge, Rampur	22.1.2018 to 24.1.2018	26.1.2018 to 17.2.2018 with permission to prefix and suffix gazetted holidays and Sunday, respectively falling on 25.1.2018 and 18.2.2018.	1. District and Sessions Judge, Kinnaur at Rampur. 2. Additional District and Sessions Judge, Rampur
2.	Sh. Bhuvnesh Awashti, Additional District and Sessions Judge, Rampur.	15.2.2018 to 18.2.2018	22.1.2018 to 13.2.2018 with permission to prefix and suffix Sunday and gazetted holiday, respectively on 21.1.2018 and 14.2.2018.	1. District and Sessions Judge, Kinnaur at Rampur. 2. Additional District and Sessions Judge, Rampur.
3.	Sh. Pratap Singh Thakur, Sr. Civil Judge-cum-CJM, Kinnaur at Reckong Peo, H.P.	21.1.2018 to 3.2.2018.	4.2.2018 to 17.2.2018 with permission to suffix Sunday falling on 18.2.2018.	1. District and Sessions Judge, Rampur w. e. f. 25.1.2018 to 3.2.2018. 2. Additional District and Sessions Judge, Rampur w. e. f. 25.1.2018 to 3.2.2018. 3. Sr. Civil Judge-cum-CJM, Kinnaur at Reckong Peo. 4. Sr. Civil Judge-cum-ACJM, Rampur Bushahr, H.P. 5. Civil Judge-cum-JMIC, Ani.
4.	Sh. Pankaj, Sr. Civil Judge-cum-ACJM, Rampur Bushahr, HP	4.2.2018 to 12.2.2018 (as he will proceed to Delhi on 13.2.2018 to attend three days training programme w. e. f. 15.2.2018 to 17.2.2018)	22.1.2018 to 3.2.2018 with permission to prefix Sunday falling on 21.1.2018.	1. District and Sessions Judge, Rampur w. e. f. 4.2.2018 to 12.2.2018. 2. Additional District and Sessions Judge, Rampur w. e. f. 4.2.2018 to 12.2.2018. 3. Sr. Civil Judge-cum-CJM, Kinnaur at Reckong Peo w. e. f. 4.2.2018 to 12.2.2018. 4. Sr. Civil Judge-cum-ACJM, Rampur Bushahr, H.P. w. e. f. 4.2.2018 to 12.2.2018.
5.	Sh. Vikas Gupta, Civil Judge-cum-JMIC, Ani	4.2.2018 to 18.2.2018	22.1.2018 to 3.2.2018 with permission to prefix Sunday falling on 21.1.2018.	1. District and Sessions Judge, Kinnaur at Rampur, w. e. f. 13.2.2018 and 14.2.2018. 2. Additional District and Sessions Judge, Rampur w. e. f. 13.2.2018 and 14.2.2018. 3. Sr. Civil Judge-cum-CJM, Kinnaur at Reckong Peo, w. e. f. 13.2.2018 to 19.2.2018. 4. Sr. Civil Judge-cum-ACJM, Rampur w. e. f. 13.2.2018 to

				19.2.2018. 5. Civil Judge-cum-JMIC, Ani.
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District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.

Endst. No. D&SJ/RMP/EC/47/95-

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Dated; the th January, 2018.

Copy forwarded to;

1. The Registrar General, High Court of Himachal Pradesh for information.
2. All the Subordinate Courts of this Division for information and necessary action.
3. The District Attorney, Kinnaur at Rampur Bushahr, H.P.
4. The President(s), Bar Association Rampur, Reckong Peo and Ani for information.
5. The Superintendent of Police, Kinnaur at Reckong Peo, Shimla and Kullu, H.P. with a request to intimate all the concerned Station House Officer(s) of their respective under your control under this Division.
6. The Reader of this office.
7. The System Officer of this office for necessary action.
8. Notice board of this Court.

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District and Sessions Judge,
Kinnaur Civil and Sessions
Division at Rampur Bushahr, H.P.